

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 296 of 2015 & I.A. Nos. 477 & 478 of 2015,
I.A. Nos. 473 & 474 of 2015 in DFR No. 2430 of 2015,
I.A. No. 475 of 2015 in DFR No. 2377 of 2015 and
Appeal No. 21 of 2016**

Dated: 22nd July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Appeal No. 296 of 2015 & IA. Nos. 477 & 478 of 2015

Reliance Infrastructure Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv
Ms. Anjali Chandurkar
Ms. Malvika Prasad

Counsel for the Respondent (s) : Mr. C.S.Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot,
Mr. Akshat Jain for R-2/Tata Power

Mr. Buddy A. Ranganadhan
Mr. S.Venkatesh,
Mr.D.V.Raghu Vamsy for R-1

Mr. Harinder Toor, Ms. Bhawana D.
Mr. R. D. Patsute for R-3/BES&T

I.A. Nos. 473 & 474 of 2015 in DFR No. 2430 of 2015

Kamlesh Lalji Maglani	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Salim A. Inamdar

Counsel for the Respondent (s) : Mr. C.S.Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot,
Mr. Akshat Jain for R-2/Tata Power

Mr. Buddy A. Ranganadhan
Mr. S.Venkatesh for R-1,

Mr. Harinder Toor, Ms. Bhawana D.,
R. D. Patsute for R-3/BES&T

I.A. No. 475 of 2015 in DFR No. 2377 of 2015

Harishchandra Yaswant Govalkar **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Nimesh Jha

Counsel for the Respondent (s) : Mr. C.S.Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot,
Mr. Akshat Jain for R-2/Tata Power

Mr. Buddy A. Ranganadhan
Mr. S.Venkatesh for R-1
Mr. Harinder Toor, Ms. Bhawana D.
Mr. R. D. Patsute for R-3/BES&T

Appeal No. 21 of 2016

Municipal Corporation of Greater Mumbai **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Harinder Toor, Ms. Bhawna D.,
Mr. R. D. Patsute

Counsel for the Respondent (s) : Mr. C.S.Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot,
Mr. Akshat Jain for R-2/Tata Power

Mr. Buddy A. Ranganadhan
Mr. S.Venkatesh for R-1

ORDER

It has been reported that counter Affidavit/Reply, as required, have already been filed on behalf of the respondents in this batch of appeals. The learned counsel for the appellant in each of the appeals of this batch prays for and is granted four weeks' time to file rejoinder affidavit.

Post this batch of appeals for hearing on **22nd September, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt